

(11)

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.599/93

New Delhi this the 14th Day of February, 1994.

Shri N.V. Krishnan, Vice-Chairman (A)
Shri C.J. Roy, Member (J)

Dr. Krishna Chandra Sagar IAS (Retd.),
Bungalow No.A-41, Vasant Marg,
Vasant Vihar, New Delhi-110057.

...Applicant

Versus

1. Union of India through the
Secretary to Govt. of India,
Ministry of Personnel and Administrative
Reforms Public Grievances and Pensions,
New Delhi-110051.

2. The Union Public Service Commission,
through the Secretary, U.P.S.C.
Dholpur House, New Delhi-110001.

...Respondents

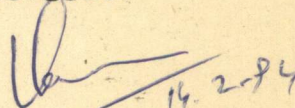
(By Advocate Sh. P.H. Ramchandani)

ORDER (ORAL)

(Mr. N.V. Krishnan, V.C.(A))

The applicant is not present, though the case has been called twice. There is no counsel to represent him. We notice that this applicant has been continuously absent on the past several occasions. In the circumstances, we dismiss this application in default.


(C.J. Roy)
Member (J)


(N.V. Krishnan)
Vice-Chairman (A)

San.